

GOVERNMENT OF INDIA
MINISTRY OF MICRO, SMALL AND MEDIUM ENTERPRISES

RAJYA SABHA
UNSTARRED QUESTION NO. 2657
TO BE ANSWERED ON 24.03.2025

INTEGRATION OF MSMEs WITH GeM PORTAL

2657. SHRI DEBASHISH SAMANTARAY:

Will the Minister of MICRO, SMALL AND MEDIUM ENTERPRISES be pleased to state

- (a) the total number of Micro, small and Medium Enterprises (MSMEs) registered on Government e-Marketplace (GeM) portal;
- (b) the value of Government procurement from MSMEs during the last three years;
- (c) the initiatives taken to ensure better access for rural MSMEs on the GeM platform; and
- (d) whether Government has introduced any special incentives or preferences for MSMEs in public procurement?

ANSWER

MINISTER OF STATE FOR MICRO, SMALL AND MEDIUM ENTERPRISES
(SUSHRI SHOBHA KARANDLAJE)

(a): As on 18-03-2025, a total of 10,25,739 Micro, Small and Medium Enterprises (MSMEs) are registered on GeM portal.

(b): The value of government procurement through GeM portal from MSMEs in the last 3 financial years is as follows :

Financial Year	Order Value (Rs. in Crores)
2021-22	59,043
2022-23	92,928
2023-24	1,49,315
2024-25	1,31,463

(c): As informed by GeM, to enhance accessibility for underserved seller groups, including MSMEs, on the GeM platform, the following initiatives have been implemented:

1. API integration of GeM-Udyam Registration databases to facilitate 2-step seller auto-registration on the GeM portal upon issuance of Udyam.
2. Marketplace filters and product catalogue icons to distinguish products made by women and SC/ ST MSEs in Direct Purchase/ L1 modes of procurement.
3. Exemption from payment of Caution Money by Artisans, Weavers, Self Help Groups (SHGs), Women and SC/ ST owned Micro and Small Enterprises, Divyangjan/ persons with disabilities and NGOs working with PwD, Khadi Producers, Hunar Haat craftsmen, Prison inmate products, ODOPs, FPOs, etc. to promote social inclusion.

4. Creation of eight GeM #vocal for local online Outlet Stores for listing and showcasing of products made by women MSMEs, SHG, farmer producer organizations (FPO), artisans and weavers, and ODOP craftsmen among others.
5. Handholding support to MSMEs for immersive onboarding (from seller registration to product catalogue upload/ listing) through participation in various fairs/exhibitions/trade shows/events, etc.

In addition to the above, Khadi and Village Industries Commission has strengthened the supply/marketing mechanism of products of Khadi and Village Industries, to create an effective marketing through e-Market linkage with MSMEs-GeM portal (gem.gov.in), and a dedicated online portal (khadiindia.gov.in).

(d): With the objective of promoting the growth and development of MSMEs by improving their market access and linkages and providing an assured market, the Ministry of MSME implements the Public Procurement Policy for Micro and Small Enterprises Order, 2012, as amended in 2018. The Policy mandates 25% annual procurement from Micro and Small Enterprises by Central Ministries/ Departments/ Central Public Sector Enterprises (CPSEs), including 4% from MSEs owned by SC/ST and 3% from MSEs owned by women entrepreneurs.

Benefits available to the MSEs under the Policy:-

- (i) **Purchase Preference:** 25% annual procurement from MSEs by Central Ministries/ Departments/ CPSEs.
- (ii) **Price match-making facility:** If the L1 price by a non-MSE is the lowest, participating MSEs quoting a price within a band of L1+15% will be allowed to bring down their price to match L1 price. Such MSEs are allowed to supply at least 25% of total tendered value. In case there is more than one such MSE, the supply will be shared proportionately (to tendered quantity). In case the tender item is non-splitable or non-divisible, an MSE quoting a price within the price band L1+15% may be awarded full or complete supply of total tendered value, if it matches the L1 price. In case of more than one such Micro and Small Enterprise, the supply shall be shared proportionately (to tendered quantity).
- (iii) Micro and Small Enterprises are exempted from payment of earnest money and are facilitated by providing them tender sets free of cost. Micro and Small Enterprises may also be given relaxation in prior turnover and prior experience criteria subject to meeting technical and quality specifications. Further, procurement of 358 items are reserved for MSEs.
